

DIVISION BENCH

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/47(KB)2021
IA/355(KB)2021
IA/489(KB)2021
in
C.P. (IB)/184(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st June, 2021, 10:30 A.M

Name of the Company	SANGITA FISCAL SERVICES PRIVATE LIMITED Vs. DUNCANS INDUSTRIES LIMITED		
Under Section	Sec 60(5),Sec 60(5),Sec 60(5) / 7 IBC(CIRP)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|------------------------------------|---|
| 1. | Mr. Joy Saha, Sr. Advocate |] For Applicant (RP) in IA/47(KB)2021 |
| 2. | Mr. Dipankar Das, Advocate |] |
| 3. | Ms. Sanjana Nandi, Advocate |] |
| 4. | Mr. Ram Ratan Modi, RP |] Self |
| 1. | Mr. Ratnanko Banerji, Sr. Advocate |] For Applicant in IA/355(KB)2021 |
| 2. | Mr. Supriyo Gole, Advocate |] |
| 1. | Mr. RachitLakhmani, Advocate |] For Applicants in IA/489(KB)2021 |
| 2. | Mr. Avishek Das, Advocate |] |
| 1. | Ms. Manju Bhuteria, Advocate |] For respondents in IA/47(KB)2021 & |
| 2. | Mr. Saurav Jain, Advocate |] for Respondent Nos. 2 & 3 in IA/355(KB)2021 |

ORDER

1. Ld. Senior Counsel/Ld. Counsel for the Applicant/RP in IA/47(KB)2021 present. Mr. Ram Ratan Modi, RP, present in person. Ld. Senior Counsel/Ld. Counsel for the Applicant in IA/355(KB)2021

present. Ld. Counsel for the Applicants in IA/489(KB)2021 present. Ld. Counsel for the Respondents in IA/47(KB)2021 and for the Respondent Nos. 2 and 3 in IA/355(KB)2021 present.

2. **IA/47(KB)2021** – Heard Mr. Joy Saha, Learned Senior Counsel appearing for the RP. For hearing the Learned Counsel appearing on behalf of the Respondents, list this matter on 30/06/2021.

3. **IA/355(KB)2021** – Heard Mr. Ratnanko Banerji, Learned Senior Counsel appearing for the applicant in part. For continuation of arguments, list this matter along with IA/47(KB)2021 on 30/06/2021.

4. **IA/489(KB)2021** – IA be tagged along to be heard on 30/06/2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

hb.

